## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## **Appeal No. 236 of 2015**

Dated: 21<sup>st</sup> February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tanot Wind Power Ventures Pvt. Ltd. .... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R.1

Mr. Manoj Kumar Sharma

Mr. Pradeep Misra for R-2 to R-4

## **ORDER**

List this matter for hearing on <u>17.04.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

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